

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.23**  
**C.P.(IB)No.130/BB/2023**

**IN THE MATTER OF:**

M/s. Boltell Infomedia Pvt. Ltd.

... Petitioner

**Order under Section 59 of IBC, 2016**

**Order delivered on 03.07.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : ...

**ORDER**

Due to paucity of time, the case is adjourned to **27.08.2024.**

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**